



महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष ८, अंक ७]

मंगळवार, फेब्रुवारी ८, २०२२/माघ १९, शके १९४३

[पृष्ठ १, किंमत : रुपये २७.००

असाधारण क्रमांक २२

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

ERRATA

In the English translation of the Mumbai Municipal Corporation, Maharashtra Municipal Corporations and Maharashtra Municipal Councils, Nagar Panchayats and Industrial Townships (Second Amendment) Act, 2021 (Mah. XIII of 2022), published in the *Maharashtra Government Gazette*, Extraordinary No. 11, Extraordinary Part VIII, dated the 25th January 2022, at Pages 1-3,—

- (i) On page 1, in line 2, for “Corporations Act” read “Corporations” ;
- (ii) on page 3, in line 2, for “Mumbai” read “Maharashtra” .

(१)

भाग आठ—२२-१